

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 736/2022

PREM NATH YADAV

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(only crl. appeal no. 3326 of 2023 is to be listed before Ld. Registrar Court.)

WITH

CrI.A. No. 3326/2023 (II)

(FOR CONDONATION OF DELAY IN FILING ON IA 228784/2023. only AR 3326 OF 2023 IS TO BE LISTED BEFORE COURT OF LD. REGISTRAR
IA No. 228784/2023 - CONDONATION OF DELAY IN FILING)

Date : 12-12-2023 This appeal was called on for hearing today.

For Appellant(s)

Ms. Sonika Choudhary, Adv.
Ms. Farheen Fatma, AOR

Ms. Lubna Naaz, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Ms. Tania Sharma, Adv.
Ms. Harshita Raghuvanshi, Adv.

Mr. Aditya Giri, AOR

UPON hearing the counsel the Court made the following
O R D E R

CRIMINAL APPEAL NO. 3326 OF 2023

Delay in filing spare copies is condoned.

Notice be issued.

List again on 12.02.2024.

MAHESH TANAJIRAO PATANKAR
Registrar